

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2018.**

**NAME OF THE COMPANY: SE Investments Ltd. V/s. Soni Realtors Pvt.
Ltd.**


SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Advocate for the Petitioner.
	Advocate for the Respondent.

ORDER

By the order of this Bench, the matter is listed on 12.11.2018.


**(MADHU NARULA)
BENCH OFFICER**